

Suggestion from J. & K. Government regarding Operation of Multinationals

359. SHRI DURGA CHAND: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Jammu and Kashmir Government has asked the Central Government for relaxing regulations regarding the operation of multinationals and big business houses in that State; and

(b) if so, what is the reaction of the Central Government in this matter?

THE MINISTER OF STATE IN THE MINISTRIES OF HOME AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). Department of Company Affairs have not received any such suggestion from the Jammu and Kashmir Government in this regard.

Special Agricultural Schemes sanctioned in Chittoor District

360. SHRI P. RAJAGOPAL NAIDU: Will the Minister of ENERGY be pleased to state:

(a) the number of special agricultural schemes sanctioned in Chittoor district this year by the Rural Electric Corporation; and

(b) the schemes out of them which are being implemented at present?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Rural Electrification Corporation has not so far sanctioned any special agricultural scheme in Chittoor district during the year 1978-80. However, eight such schemes had been sanctioned during 1976-79, out of which three were sanctioned during the period January-March, 1976.

(b) The State Electricity Board has intimated that all the three schemes sanctioned in January-March 1979 are being implemented.

Allocation for Srisaillam Project

361. SHRI P. RAJAGOPAL NAIDU: Will the Minister of ENERGY be pleased to state:

(a) the amount allotted for Srisaillam Project this year;

(b) when the project will be completed; and

(c) the amount of power to be generated by the project?

THE MINISTER OF ENERGY (SHRI P. RAHACHANDRAN): (a). The Planning Commission has allocated Rs. 38.38 crores in the 1979-80 Annual Plan.

(b) Unit I is expected to be completed in 1980. Unit-II, III and IV will be completed at intervals of six months from the date of completion of Unit-I.

(c) Four Units (4X110MW) are expected to generate 3.135 Gwh energy per annum in the initial phase.

T.V. station in Rayalaseema

362. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to start T.V. station in Rayalaseema; and

(b) if so, when will it be started?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Owing to constraints on financial resources and the low priority assigned to T.V. expansion, there is no proposal to set up a T.V. station in Rayalaseema during the current plan period (1978-83).

Steel Yard in Mandi Govindgarh, (Punjab)

363. SHRI P. RAJAGOPAL NAIDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Small Scale Industries Corporation is having a steel-